

OA 261/92

(2)

DR (J)

20.9.93

Seen office report. No
RA has been filed today.
Let this case be kept
in the sine die list, in
the meantime RA may be
filed.

DR (J)

15.9.96

Then Mr Justice B.C. Sukrao VC
Hear Mr S. Das Gupta AM

Have learned Counsel
for the parties - order
reserve

W
AM

B
VC

D

CR

Judgment pronounced
today. OA is dismissed.
Original judgment dt
8-5-96 kept in connected
OA 260/92.

dt
9.5.96